

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:764
ANSWERED ON:10.12.2013
MODERNISATION OF POLICE FORCES
Naranbhai Shri Kachhadia;Patle Kamla Devi

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government has provided grants/funds to various State Governments under the scheme for the Modernisation of State Police Forces;
- (b) if so, the total funds allocated and provided including for housing facilities for Central and State Police Forces during each of the last three years, State-wise;
- (c) whether the Union Government has received any proposal from the State Governments to sanction an exclusive housing scheme for the police personnel in naxal affected States;
- (d) if so, the details thereof and the total number as such proposals received during the said period, State-wise including Chhattisgarh; and
- (e) the steps taken by the Union Government to grant more funds for modernisation of Police Forces along with the action taken to utilise all the funds in a time-bound manner?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) & (b) : Yes, Sir. The Central Government, under the Scheme for Modernization of State Police Forces (MPF Scheme), is extending adequate financial assistance for constructing accommodation for the State police personnel, including the State police forces in the naxal affected States. The Ministry of Home Affairs is implementing a Scheme for Modernization of Central Armed Police Forces for purchase of ordnance stores, equipment for intelligence, medical, veterinary etc, clothing & tentage, training, communication equipment, motor vehicles etc. There is no housing component in the scheme. A statement showing the total funds allocated and provided including for housing for State police Forces under the MPF Scheme is at Annexure-I. A statement showing the Central funds provided to Central Police Forces for housing facilities is at Annexure-II.
- (c) : No, Sir.
- (d) : In view of (c) above, question does not arise.
- (e) : Under the Scheme for Modernization of State Police Forces (MPF Scheme) funds have been provided to the State Governments in previous years (i.e. upto 2011-12, inter-alia, for construction of residential accommodation for lower (Constable and Head Constable) and upper subordinate (Assistant Sub-Inspector, Sub-Inspector and Inspector) police personnel. The MPF Scheme has been extended for a further period of five years from 2012-13 to 2016-17 with funding partly under Non-Plan and partly under Plan. Police infrastructure such as construction / upgradation of police stations / outposts, police lines, police housing, forensic science laboratories and training infrastructure – construction of buildings shall be funded under Plan budget with a total provision of Rs.3750.87 crore and Non-Plan items like modern weapons, vehicles, training equipment, security related equipment, forensic science equipment etc shall be funded under Non-Plan budget with a total provision of Rs.8195.53 crore during the 12th Plan period (2012-13 to 2016-17).